

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4598
ANSWERED ON 27/03/2025

WATER SUPPLY FOR KAIMUR AND ROHTAS DISTRICTS OF BIHAR

†4598. SHRI MANOJ KUMAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide an independent source of water supply in urban and hilly areas of Kaimur and Rohtas districts of Bihar and if so, the details thereof; and
- (b) the measures taken/ being taken by the Government to create new sources of water supply in urban and hilly areas of Sasaram and Kaimur in Bihar?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) and (b) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM), in partnership with States/ UTs, to make provision of tap water supply to every rural household of the country. 'Drinking Water' is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance.

As reported by state government of Bihar, a multi-village scheme based on surface water is proposed in 6 panchayats of Audhura block of Kaimur district. Similarly, for the hilly areas of Rohtas district, 114 solar-based water supply schemes have been constructed. For the remaining households or newly developed habitations in hilly areas of Kaimur and Rohtas district, new schemes are being taken by state government.

As informed by Ministry of Housing and Urban Affairs, Government of India has taken several steps towards sustainable management of water in urban areas through issuance of various guidelines and implementation of National Missions i.e., Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & 'AMRUT 2.0'. AMRUT was launched on 25th June, 2015,

in 500 selected cities (merged to 485) across the country while AMRUT 2.0 was launched on 1st October, 2021 covering all the statutory towns of the country to ensure universal coverage of water supply and make cities 'water secure'. Under the scheme, States/ UTs are empowered to design, approve, prioritise and implement the projects within the broad framework of Mission guidelines. Ministry of Housing and Urban Affairs approves State Water Action Plans (SWAPs) under AMRUT 2.0 and State Annual Action Plans (SAAPs) as per recommendation of State High Power Steering Committee (SHPS) headed by Chief Secretary of the States/ UTs.

In the urban areas of Rohtas district of Bihar, 03 water supply projects worth ₹ 186.82 crore were taken under AMRUT and are completed while there are 02 water supply projects worth ₹ 98.98 crore taken under AMRUT 2.0. Further, no cities in Kaimur district were covered under AMRUT and so far, no projects have been identified in the district under AMRUT 2.0.
